



सत्यमेव जयते

Government of India
And
Government of <State>

Form GST REG-06

[See Rule ----]

Registration Certificate issued under Section -----

Central Goods and Services Tax Act, 20-- and <State> Goods and Services Tax Act, 20--

Registration Number: <GSTIN/Unique ID Number (UIN) generated by the system>

1.	Legal Name		
2.	Trade Name, if any		
3.	Constitution		
4.	Address of Principal Place of Business		
5.	Date of Liability	DD/MM/YYYY	
6.	Date of Validity	From	DD/MM/YYYY
		To* (Applicable only in case of Non-Resident Taxpayers or Casual Taxpayers)	DD/MM/YYYY
7.	Type of Registration		
Central Goods and Services Tax Act, 20__		<State> Goods and Services Tax Act, 20__	
Signature		Signature	
Name	<Name of Proper Officer>	Name	<Name of Proper Officer>
Designation	Designation of Proper Officer	Designation	Designation of Proper Officer
8. Date of Certificate			
Jurisdictional Office	Center	State	
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.			



Annexure A

Details of <Proprietor / all partners / Karta / Managing Director and whole-time Director / Members of the Managing Committee of Association of Persons / Board of Trustees etc.>

GSTIN

Legal Name

- | | | | |
|----|--|---|---|
| 1. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 1 st Promoter
<Designation of the Promoter>
<Residential Status of Promoter> |
| 2. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 2 nd Promoter>
<Designation of the Promoter>
<Residential Status of Promoter> |
| 3. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 3 rd Promoter>
<Designation of the Promoter>
<Residential Status of Promoter> |
| 4. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 4 th Promoter>
<Designation of the Promoter>
<Residential Status of Promoter> |
| 5. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 5 th Promoter>
<Designation of the Promoter>
<Residential Status of Promoter> |
| 6. | <div style="border: 1px solid black; padding: 5px; text-align: center;"><i>Place for Photo</i></div> | Name
Designation/Status
Resident of State | <Name of the 6 th Promoter>
<Designation of the Promoter>
<Residential Status of Promoter> |

7.



Name

<Name of the 7th Promoter>

Designation/Status

<Designation of the Promoter>

Resident of State

<Residential Status of Promoter>

8.



Name

<Name of the 8th Promoter>

Designation/Status

<Designation of the Promoter>

Resident of State

<Residential Status of Promoter>

9.



Name

<Name of the 9th Promoter>

Designation/Status

<Designation of the Promoter>

Resident of State

<Residential Status of Promoter>

10.



Name

<Name of the 10th Promoter>

Designation/Status

<Designation of the Promoter>

Resident of State

<Residential Status of Promoter>



Annexure B*

Details of Additional Place of Business(s)

GSTIN

Legal Name

Total Number of Additional Place of Business(s) in the State

Sr. No. Address

1

2

3

...

Note * To be created if Taxpayer has any additional place of business within the state.

Certificate of registration in FORM GST REG-6, shall be made available indicating all additional places of business for the principal place of business and separate registration certificate for every declared additional place of business indicating the address of that place besides address of principal place of business , shall be printed on Registration Certificate.